

Annexure 1

Name of the corporate debtor: Churakulam Tea Estate Pvt Ltd; Date of commencement of Liquidation : 30/06/2021; List of creditors as on: 22/12/2022

List of secured financial creditors															
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	South Indian Bank-Branch Kumily	2/8/2021	181,773,821.81	179,168,812	Secured Financial Creditors	179,168,811.81	Yes	As below mentioned in Note 1	179,168,811.81	65.485%	Nil	Nil	2,605,010	Nil	No
2	Stancash Chits Pvt Ltd	3/8/2021	22,937,874.00	21,185,757.00	Secured Financial Creditors	22,937,874.00	Yes	As below mentioned in Note 2	22937874	7.743%	Nil	1,752,117.00	Nil	Nil	No
Total			204,711,695.81	200,354,569						73.228%					

Note

1) Details of Hypothecated assets : All book debts, current assets and other movable properties, stock in-trade, goods plant and machineries of MIs Churakulam Tea Estates Pvt Ltd .
 b) Details of immovable property under mortgage: All that piece and parcel of land with an extent of 167.2738 Hectors (413 Acres 33 Cents) of property with all improvements thereon in survey numbers 238, 239, 240, 65/IC, 55/4, 125 (Penyar Village); 282/1, 283, 291, 286, 285/2/3, 287, 288, 289, 290/3, 281/4, 284/3, 281/2, 281/3, 308/1, 308/2, 308/3, 874 (Manjumala Village) 65/ID & 67/IA2(Kumily Vi11age) 183/1/17, 18,19,20 & 21(Peerumedu Village) at Peerumedu Taluk, Idukki District and more fully described in the title deed numbers 366/1125 & Patta No 427/68). The mortgage of the property was created on 02.05.2014. and later re-deposited on 28.01.2015, The value of the properties secured is at present Rs. 22,59,17,700/-.

2) Equitable Mortgage of 100.37 acres of land in SY.No. 137/1A&1B in Manjumala Village as per sale deed No. 236/1959 of Peerumedu SRO created on 09/07/2016